

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9818/2013

SANJAY KUMAR JAIN

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 19/07/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Kamal Pundir, Adv.
 Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)
 Mr. A. Raghunath, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1 but no one has entered appearance on his behalf.

The Ld. Counsel for the respondent Nos. 2 to 4 have failed to file the counter affidavit within the period stipulated under the rules. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar